

**Mediation Centre, Rajasthan High Court
Jaipur Bench, Jaipur
Cause List Date 03-09-2015**

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Hon'ble Mr. Justice (Retd.) S.C. Mittal	S.B. Civil Second Appeal No. 311/02 Shree Kishan Maheshwari Vs. Sewak Ram	R.K. Agrawal N.K. Maloo	R.P. Agarwal
2	Sh. J.P. Goyal , Sr. Advocate	S.B. Cr. Revision Petition No. 198/14 Meera Yadav Vs. Bhouri Devi	Sanjay Joshi	Shyam Kant Sharma
3	Sh. Vinodi lal Mathur Advocate	S.B.Civil Second Appeal No. 41/09 Vasudav Bhojwani Vs. Anil Kumar Gupta	R.K.Agarwal	Ajeet Bhandari
4	Sh. Vinodi lal Mathur Advocate	S.B. Civil Writ Petition No. 2005/07 Praveen Kumar Arora Vs. Commissioner Municipal	P.S. Sharma	Ravindra Pal Singh
5	Sh. G.S.Hora, RHJS (Retd.)	S.B. Civil First Appeal No. 420/09 Ghasi Lal Mali Vs. Ramavatar	J.K. Singhi	Gopal Sharma
6	Sh. G.P. Pandey, RHJS (Retd.)	S.B. Civil Second Appeal No. 5/13 Mandir Shree Kalyanji Vaishya Trust Vs. Bhagchand	S.C. Mittal	J.P. Goyal
7	Sh. Sudesh Bansal , Advocate	S.B. Civil First Appeal No. 180/01 Smt. Parvati Devi Vs. Deendayal Hazaarika	R.K. Agrawal	M.M. Ranjan
8	Sh. R.C. Dadhich, RHJS (Retd.)	S.B. Civil First Appeal No. 310/97 Smt. Suraj Devi Vs. Radheyshayam	Punit Singhvi	M.M. Ranjan
9	Sh. O.P. Sharma -II , RHJS (Retd.)	S.B. Civil Second Appeal No. 277/10 & 262/08 Chatru Vs. Nagar Palika	J.P. Sharma	V.K. Sharma
10	Sh. O.P. Sharma -II , RHJS (Retd.)	S.B. Civil First Appeal No. 396/03 Mangal singh Vs. Dal Chand	M.M. Ranjan	Anil Jain
11	Sh. J.P. Sharma, RHJS (Retd.)	S.B. Civil First Appeal No. 342/98 Munshi Khan Vs. Nazir Khan	Lokesh Sharma	S.C. Gupta
12	Sh. Manoj Sharma, Advocate	S.B. Criminal Revision Petition No. 662/15 Smt. Urvashi Agarwal Vs. Abhai Goyal	D.K. Bhardwaj	H.S. Sinsinwar
13	Sh. Pankaj Gupta , Advocate	S.B. Civil Regular First Appeal No. 244/96 Brijmohan Vs. Chandrabhan	S.K. Dudhania	A.K. Pareek
14	Ms. Anupama Chaturvedi, Advocate	S.B. Civil Second Appeal No. 569/04 Trilok Chand Vs. Nagar Palika	Rakesh Sharma	M.R. Singhvi
15	Sh. Ashok Sharma, Advocate	S.B. Civil Second Appeal No. 84/15 Phool Chand Raman Lal Vs. Smt. Rameshwari Devi	Anita Aggarwal	D.C. Gupta

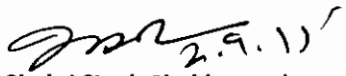


16	Ms. Anita Aggarwal, Advocate	S.B. Civil First Appeal No. 393/12 Nancha Vs. Bhagwan	R.K. Daga	Amit Jindal
17	Sh. Ashwani Chobisa , Advocate	S.B. Civil Second Appeal No. 359/99 & 207/99 Kanwar Bhan Vs. Parmanand	Amit Punia	M.M. Ranjan
18	Sh. Vikas Jain, Advocate	S.B. Civil Second Appeal No. 37/15 Anil Kumar Vs. Sh. Vardhman Sthankvasi	Prahlad Sharma	Devendra Sharma
19	Sh. Hari Kishan Sharma, Advocate	D.B. Civil Misc. Appeal No. 2261/13 Indu Vasandani Vs. Hemant Kumar Yadav	Amin Ali	Ishwar Jain

NOTICE

Learned Advocates are requested to get such matters referred to Mediation Centre, which in their opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial/ family disputes - divorce petitions, maintenance, custody of children, suit for injunction and/or declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) Rajasthan High Court, Bench at Jaipur.

By Order


 (Dr. Shakti Singh Shekhawat)
 Deputy Secretary
 (Action Plan & ADR)

**Mediation Centre, Rajasthan High Court
Jaipur Bench, Jaipur
Cause List Date 04-09-2015**

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Smt. Kamala Jain, Advocate	S.B. Civil First Regular First Appeal No. 209/08 Shyam Lal Vs. Rajendra Chordia	R.K. Daga	Manish Sharma
2	Sh. O.p.Sharma- I RHJS (Retd.)	S.B. Civil Second Appeal No. 124/10 Roop Narain Vs Laxman Singh	Harsh Sharma	Dr. P.C. Jain
3	Smt. Sumati Bishnoi , Advocate	S.B. Civil Transfer Petition No. 80/14 Alka Sharma Vs. Pitamber Mishra	Ashvin Garg	Shashi Shekhar Gaur
4	Ms. Alka Bhatnagar, Advocate	S.B. Cr. Misc. Petition No. 2599/15 Surendra Vs. State	S.S. Sunda	Girish Khandelwal
5	Sh. Onkar Singh Sharma, Rjs (Retd.)	S.B. Cr. Misc. Bail Application No. 8365/15 Smt. Saroj Yadav Vs. State	H.V. Nandwana	
6	Sh. Onkar Singh Sharma, Rjs (Retd.)	D.B. Civil Misc. Appeal No.2347/14 Ashok Kumar Vs. Jyoti	Rahul Agrawal	J.P. Gupta
7	Sh. R.S. Shekhawat, Advocate	S.B. Criminal Revision Petition No. 990/12 Mahendra Vs. Anjali	Sushil Pujari	P. R. S. Rajawat

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(Dr. Shakti Singh Shekhawat)
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